

tion M/s. Central Electronics Ltd. (CEL) Sahibabad (U.P.) jointly by CEL and NRDC based upon the laboratory know-how and design from CEERI/CSIR. The work is to start as soon as formalities are completed between CEL, NRDC and CSIR. The demonstration plant will prepare all engineering drawings and produce 100 to 200 CTV sets using standard industrial practices. The sets will then be subjected to field tests after which CEL will take up production on a commercial scale.

Saving Industrial Energy

2942. SHRI ARJUN SETHI: Will the Minister of INDUSTRY be pleased to state:

(a) whether any study has been made for saving industrial energy in the country recently;

(b) if so, whether any inter-ministerial working group was set up to go in depth and suggest some measures in this regard; and

(c) if so, the details regarding the report and the suggestion made to Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): (a) and (b) Yes, Sir.

An Inter-Ministerial Working Group under the Chairmanship of Secretary, Department of Heavy Industry, was set up by Government of India to go into various aspects concerning conservation of Energy in Industrial Sector. Energy Audit Studies have been made regarding saving of industrial energy in various Industrial Sectors such as Paper, Cement, Textiles etc.

(c) The report of the Inter-Ministerial Working Group is in the process of finalisation and is expected to be received soon.

Allocation to States for Works and Housing

2943. SHRI K. A. SWAMI: Will the Minister of PLANNING be pleased to state:

(a) the financial allocation for Works and Housing to different States in 1983 and 1984;

(b) the full details of allocation to be made to Andhra Pradesh in 1983 and 1984, giving district-wise figures; and

(c) the basis of such allocation of funds?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) to (c). The sectoral break-up of the approved outlay including allocation for Housing as well as Public Works for the Annual Plan 1983-84 will be indicated in the Annual Plan document 1983-84 which will be placed before Parliament as soon as possible after the presentation of all the State Budgets. The full details of sector-wise allocation including those for Housing and Public Works in the Andhra Pradesh Plan for 1983-84 will also be included in the Annual Plan document. District-wise allocations are made by the State Governments concerned.

Recognition to Associations of Civilian Employees

2944. SHRI BHEEKHABHAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the policy of Government towards granting recognition to the Associations of the Civilian Employees of the Union of India;

(b) whether the employees of the State Governments can form associations while in service of Union of India on deputation; and

(c) the action taken by Government in granting recognition to the Intelligence Bureau Employees Association in accordance with the existing policy?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) The recognition to the associations of civilian employees of the Union of India is at present regulated by a set of guidelines keeping in view the major features contained in the central Sectt. Service (Recognition of Service Associations) Rules, 1959.

(b) There is no bar to any citizen of India forming associations in terms of the provisions of the Constitution of India.

(c) The Government of India have not granted recognition to any employees associations of the Intelligence Bureau. The matter is moreover sub-judice before the Supreme Court.

Implementation of Seniority List of Executive Staff in I.B.

2945. SHRI BHEEKHABHAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that no action is being taken by the Intelligence Bureau in implementing the seniority list of its Executive Staff despite several representations by the staff in pursuance of the acceptance of the Seniority list as final by the Intelligence Bureau Administration before the Delhi High Court and vacation of the stay by the Supreme Court in this regard;

(b) if not, the reasons thereof; and

(c) the progress made in implementing the Seniority List of the directly recruited Executive staff vis-a-vis absorbees and the details of the responsibility fixed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) to (c). The revised seniority list finalised on the basis of the judgement of the Delhi High Court has formed the basis of all promotions made in IB since June, 1981. However, a few absorbee officers who are low in the revised seniority list but had been promoted to a higher grade while they were still deputationists,

against posts meant for deputationists, have been allowed to continue in the higher posts purely on an ad hoc basis. This is a stop-gap arrangement with a view to avoiding hardship of reversion to officers who have been promoted earlier. These absorbees will be considered for regular promotion only in their turn according to their revised seniority.

Conveyance Allowance to Executive Staff of I. B.

2946. SHRI BHEEKHABHAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Intelligence Bureau administration has cut down the rates of conveyance allowance of its executive staff since November, 1981 against the Ministry of Finance Orders/Rules in this regard; and

(b) if so, the reasons thereof; the progress made in restoring the conveyance allowance and the details of the responsibility fixed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) It is not correct that the rates of conveyance allowance of the Executive Staff of Intelligence Bureau were cut down in November 1981. Internal guidelines were issued to all concerned to pass conveyance allowance claims above certain limits after exercising greater scrutiny at relatively senior level.

(b) Does not arise.

शांतिपूर्ण उद्देश्यों के लिये आणविक ऊर्जा का उपयोग

2947. श्री राजनाथ सोनकर शास्त्री : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कुछ विदेशी एजेंसियाँ पिछले दो से तीन वर्षों से शांतिपूर्व उद्देश्यों के लिए आणविक ऊर्जा का